

*Education scheme*

Dress

Year	Cases received	Cases approved	Amount sanctioned	Cases rejected	Reasons for rejection	Cases pending
2006-2007	14623	8000	2000000	6623	(i) I-Card, mark sheet not attached	Nil
2007-2008	11229	4000	1000000	7229	(ii) failed student	Nil
2008-2009	12487	4800	1200000	7687	(iii) Principal has not signed on application form	Nil
2009-2010	Nil	Nil	Nil	Nil		Nil
(Upto May, 2009)						

*Education scheme*

Financial assistance

Year	Cases received	Cases approved	Amount sanctioned	Cases rejected	Reasons for rejection	Cases pending
2006-2007	54678	10549	12499920	27672	(i) I-Card, mark sheet not attached	Nil
2007-2008	21330	26168	32499640	12086	(ii) failed student	Nil
2008-2009	28554	19091	24514740	15168	(iii) Principal has not signed on application form	Nil
2009-2010	Nil	Nil	Nil	Nil		Nil
(Upto May, 2009)						

*Housing scheme*

Year	Cases received	Cases approved	Amount sanctioned	Cases rejected	Reasons for rejection	Cases pending
2006-2007	-	-	-	-	Not rejected. Only	-
2007-2008	578	408	8160000	70	under process for want	
2008-2009	629	535	10700000	94	of required documents,	-
2009-2010	255	50	1000000	Nil	etc.	-
(Upto May, 2009)						

**Facilities Provided by ESIS to its Members**

1270. SHRI PRAKASH JAVADEKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the facilities provided by ESIS (Employees State Insurance Scheme) to its members who have lost their jobs in the recession;

(b) if so, the details thereof; and

(c) how many people have been assisted by ESIS so far; and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT) : (a) and (b) The Unemployment Allowance Scheme called 'Rajiv Gandhi Shramik Kalyan

Yojana' for the Insured Persons who are rendered jobless due to retrenchment or closure of factory etc., or on permanent disablement of at least 40 per cent arising out of non-employment injury has been introduced with effect from 01.04.2005 by the Employees' State Insurance Corporation. The Scheme has been reviewed and amendments have been made to cover more persons under the Scheme. The rate of unemployment allowance is 50 percent of the last pay drawn up to a period of one year. The Insured Person and his/her dependant family members are also entitled to medical care for a period of one year from the date of unemployment. For ensuring re-employability, Vocational Rehabilitation Skill Development Scheme has also been included in the Scheme. This allowance shall cease to be payable in case the Insured Person gets re-employment or attains the age of superannuation or 60 years, whichever is earlier.

(c) So far 3881 people have been assisted by ESIS (Employees State Insurance Scheme) under the Unemployment Allowance Scheme. The details are given in the Statement.

**Statement**

*Un-employment Allowance paid under Rajiv Gandhi Shramik Kalyan Yojana*

Position upto 31.05.2009

State/Region	Amount disbursed	
	No. of cases	Amount (Rs.)
Andhra Pradesh	260	38,05,412/-
Bihar	46	5,95,060/-
Goa	215	33,49,921/-
Gujarat	83	6,51,285/-
Haryana	03	36,321/-
Jammu & Kashmir	97*+ 27	2,02,680/-
Jharkhand	11	1,07,926/-
Kerala	391	73,55,798/-
Karnataka	42	6,47,228/-
Maharashtra	298	43,26,577/-
Orissa	25	2,21,293/-
Punjab	26	2,46,108/-
Pondicherry	196	22,38,650/-
Rajasthan	04	39,024/-
Tamil Nadu	101	18,46,678/-
Uttar Pradesh	649	82,95,402/-
<b>TOTAL :</b>	<b>97+2377</b>	<b>3,39,65,363/-</b>

\* Payments yet to be made for want of funds of Rs. 17,89,740/-